

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)- 259(ND)/ 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

**NAME OF THE COMPANY:** M/s Sonitech Travels Vs. M/s Centre for  
Vocational and Entrepreneurship Studies.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

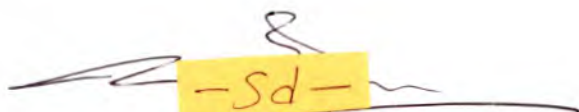
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

|  |                          |                              |  |  |
|--|--------------------------|------------------------------|--|--|
|  | For the Petitioner (s) : | Mr. Shajahan Islam, Advocate |  |  |
|--|--------------------------|------------------------------|--|--|

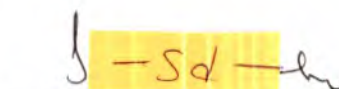
|  |                          |      |  |  |
|--|--------------------------|------|--|--|
|  | For the Respondent (s) : | None |  |  |
|--|--------------------------|------|--|--|

**ORDER**

The Respondent has put in appearance. Let reply be filed by 23<sup>rd</sup> August, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)